## HARYANA VIDHAN SABHA

## **Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 22<sup>nd</sup> February, 2019.

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Purchases From Ambala Central Co-Operative Consumer Store Ltd.

\*2959. SH. KARAN SINGH DALAL, M.L.A.: Will the Animal Husbandry and Dairying Minister be pleased to state:-

- a) the details of various items purchased by the Haryana Livestock Development Board from the Ambala Central Cooperative Consumer Store ltd. during the year 2014-15 to 2016-17 on single quotation basis;
- b) whether it is a fact that the Ambala Central Cooperative Consumer Store 1td. was not an approved source declared by the State Government during the year 2014-15 to 2016-17: and
- c) if so, the action taken by the Government against the delinquent officers of the Haryana Livestock Development Board for effecting purchase from the unapproved source?

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R.K. NANDAL,

Chandigarh:

The 15th February, 2019

Secretary,

Haryana Vidhan Sabha